

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.21 of 2012

Mahesh Sao and Anr.

... .. Appellant/s

Versus

Moti Sah and Ors.

... .. Respondent/s

Appearance :

For the Appellant/s : None

For the Respondent/s : None

CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND MALVIYA
ORAL ORDER

16 16-01-2026

Nobody appears on behalf of both the parties.

2. List this case on 02.02.2026.

(Ramesh Chand Malviya, J)

Anand Kr.

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